

SPECIAL BENCH
COURT - I

O-223

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/213(KB)2023
IN
C.A.(CAA)/99(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	R. M. FOOTWEAR PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

Mr. Shuyash Kothari,]For the Petitioner

Mr.Alok Tandon, JD] For the office of RD(ER) MCA

O R D E R

1. Ld.Counsel for the Petitioner present. Mr.Alok Tandon, Joint Director, from the office of RD(ER) MCA present.
2. Heard. **Reserved for orders.**

**D. ARVIND
Member (Technical)**

**BIDISHA BANERJEE
Member (Judicial)**